

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70130 of 2021

(Arising out of Order-in-Original No.12/Pr. COMM.R./EX/NOIDA/2020-21 dated 03/07/2020 passed by Commissioner of Central Goods & Service Tax, Noida)

M/s Sunbeam Electronics Pvt. Ltd.,

.....Appellant

VERSUS

Commissioner of Central Excise &

CGST, Noida

....Respondent

APPEARANCE:

Shri Prabhat Kumar, Advocate for the Appellant

Shri Manish Raj, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 07 January, 2025

DATE OF DECISION : 07 January, 2025

This appeal is allowed. For order, see order of the date in
Excise Appeal No.70005 of 2021.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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